

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CORAM:

(IB)-917(ND)2019

PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
22.10.2019

NAME OF THE COMPANY: M/s. Ved Contracts Pvt. Ltd. V/s. M/s. RG  
Infra Build Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s. 9 of IBC Code, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

**ORDER**

Present none.

CA 1403/2019 has been filed by way of a report certifying the list of creditors.  
The same is taken on record.



(L. N. Gupta)  
Member (T)



(Ina Malhotra)  
Member (J)